

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

IA 4/2008 in CIVIL APPEAL NO. 7116 OF 2004

RANJU @ GAUTAM GHOSH

Appellant (s)

VERSUS

REKHA GHOSH & ORS.

Respondent(s)

(for modification of judgment dated 14.12.2007)

Date: 25/07/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Appellant(s) Mr. Sanjay Kr. Gupta, Adv.
Mr. Avijit Bhattacharjee, Adv.

For Respondent(s) Mr. Rajesh, Adv.
Mr. S. Sukumaran, Adv.,
Mr. K. Rajeev, Adv.

UPON hearing counsel the Court made the following
ORDER

It is stated that I.A.No.4 has become infructuous. I.A.No.4 is
dismissed as having become infructuous.

(PAWAN KUMAR) (ANAND SINGH)
COURT MASTER COURT MASTER
(signed order is placed on the file)
IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION
I.A. NO.4
IN

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RANJU @ GAUTAM GHOSH
APPELLANT

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VERSUS

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.....J.
(R.V. RAVEENDRAN)

.....J.
(LOKESHWAR SINGH PANTA)

NEW DELHI,
JULY 25, 2008.